NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2016 AT 10.30 AM

PRESENŢ: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/164/2016

NAME OF THE PETITIONER(S)

: Joseph Selvakumar

NAME OF THE RESPONDENT(S)

: M/s Chandra Royal Inn Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M/s Granesh & Granesh Coursel for Respondent 3.

ORDER

Counsel for petitioner called but absent. Counsel for Respondent-3 present. Other nespondents are called, but absent. The matter is posted for hearing. put up on 06/01/2017 @ 10.30 A.M.

CH-MOHD SHARIEF TARIA MEMBER (JUDICIAL)

K-AN ANTHA PARMANABHA SWAMY MEMBER (JUDICIAL)